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for order

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA (CAA) No.572/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name	of the Company	Amar Securities Pvt.Ltd & Ors.		
		*		
Under Section		230-232		
SI. No.			Appearing on behalf of	Signature with date
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ORDER

Ld. Counsel for the petitioners is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.) Member (J)

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